(b) No, Sir.

(c) Does not arise.

चीनी के भावों में समानता

315. **श्री ओंकार सिंह :**
श्री सरजू पाण्डेय :
श्री इसहाक सम्भली :

क्या खाद्य तथा कृषि मंत्री 28 मार्च, 1967 के अतारांकित प्रश्न संख्या 70 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या चीनी के भावों में समानता लाने के प्रस्ताव पर इस बीच कोई निर्णय कर लिया गया है ;

(ख) यदि हां, तो उस की मुख्य बातें क्या हैं ; और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) मामला अभी भी विचाराधीन है ।

Food Corporation of India

*316. **Shri Eswara Reddy:**
Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have reviewed the working of the Food Corporation of India;

(b) if so, the results thereof; and

(c) the steps taken to improve the working of the Corporation?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) to (c). There has been no formal review as such of the working of the Food Corporation but the Government are keeping a continuous watch over the activities of the Food Corporation.

Second Ship-building Yard at Cochin

*317. **Shri P. C. Adichan:**
Shri P. P. Esthose:
Shri K. M. Abraham:
Shri Mangalathumadom:
Shri Vasudevan Nair:
Shri E. K. Nayanar:

Will the Minister of **Transport and Shipping** be pleased to state:

(a) the progress made in setting up the second ship-building yard at Cochin; and

(b) the total amount so far spent by the Central Government in this connection?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The examination of the Project Report submitted by M|s Mitsubishi Heavy Industries Limited and of the comments of our technical experts thereon has been completed. The next steps to be taken are under the consideration of Government.

The expenditure incurred so far is Rs. 92.64 lakhs.

Cost Structure of Sugar Industry

*318. **Shri Bibhuti Mishra:**
Shri K. N. Tiwary:
Shri K. N. Pandey:
Shri Dhirendranath:
Shri K. P. Singh Deo:
Shri P. K. Deo:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that Government are considering a proposal to order a fresh inquiry into the cost structure of the sugar industry; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). Yes, Sir. A proposal received from the sugar industry in this regard is under consideration of the Government.

बस दुर्घटनाग्रस्त यात्रियों को प्रतिकर

319. श्री राम गोपाल शालवाले :
श्री ओ० प्र० त्यागी :

क्या **परिवहन तथा नौवहन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेल दुर्घटनाग्रस्त यात्रियों को प्रतिकर दिया जाता है ;

(ख) क्या यह भी सच है कि बस-दुर्घटनाग्रस्त यात्रियों को कोई प्रतिकर नहीं दिया जाता;

(ग) यदि हां, तो इस के क्या कारण हैं; और

(घ) बस दुर्घटनाग्रस्त यात्रियों को पर्याप्त प्रतिकर देने के लिये क्या कार्यवाही की गई है ?

परिवहन तथा नौवहन मंत्री (डा० वी० के० आर० वी० राव) : (क) जी हां ।

(ख) से (घ). सड़क दुर्घटना में घायल व्यक्तियों या उनके कानूनी हकदारों को क्षतिपूर्ति की अदायगी सुनिश्चित करने के लिये मोटरगाड़ी अधिनियम, 1939 के अध्याय 8 में अन्य पक्ष जोखिम के लिये मोटर गाड़ियों का अनिवार्य बीमा कराने की व्यवस्था है । यह उन्हीं मामलों के लिये है, जिनमें सक्षम क्षेत्राधिकार के न्यायालय द्वारा उनके हक में डिग्री दे दी गई हो या मोटर दुर्घटना दावा न्यायाधिकरण द्वारा क्षतिपूर्ति पंचाट दे दिया गया हो ;

Report of Agricultural Prices Commission on Wheat Policy

***320. Shri D. C. Sharma:**
Shri Yashpal Singh:
Shri S. C. Samanta:
Shrimati Tarkeshwari Sinha:
Shri R. S. Vidyarthi:
Shri Onkar Lal Berwa:
Shri Sharda Nand:
Shri D. N. Patodia:
Shri R. Barua:
Shri C. C. Desai:
Shri Y. A. Prasad:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the recommendations made by the Agricultural Prices Commission in its report on wheat policy for the 1967-68 season;

(b) the recommendations accepted by Government and the steps taken to implement them; and

(c) the recommendations not accepted by Government together with the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) A statement is laid on the Table of the Sabha. [*Placed in Library. See* No. LT-527/67].

(b) and (c). A statements is laid on the Table of the Sabha. [*Placed in Library. See* No. LT-528/67].

भूमि अधिग्रहण विधियों के अध्ययन के लिये समिति

***321. श्री सिद्धेश्वर प्रसाद :**
श्री राम कृष्ण गुप्त :
श्री रणधीर सिंह :

क्या **खाद्य तथा कृषि** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने भूमि अधिग्रहण सम्बन्धी विधियों पर विचार करने के लिये केन्द्रीय और राज्य सरकारों के प्रतिनिधियों की एक समिति गठित करने का निर्णय किया है ;